



2026:DHC:7985



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC011050512025
+ OMP (ENF.) (COMM.) 294/2025 & EX.APPL.(OS) 1890/2025
GLOBAL AGRISYSTEM PRIVATE LTDDecree Holder
Through: Mr. Anand Varma, Ms.
Apoorva Pandey and Mr.
Polavarapu Sai Charan, Advs.

versus

HIMACHAL PRADESH HORTICULTURAL PRODUCE
MARKETING AND PROCESSING CORPORATION

.....Judgement Debtor

Through: Mr. Nishank Mattoo, Mr.
Utkarsh Aditya, Mr. Srajan
Pandit and Mr. Soham Rawal,
Advs.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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17.09.2026

1. It is made out from the record that the decretal amount is deposited in O.M.P. (COMM) 503/2025.
2. In view of the above, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present petition, with liberty to file it again as and when situation arises.
3. Leave and liberty as aforesaid, is granted.
4. The petition is, accordingly, dismissed as withdrawn.

OM PRAKASH SHUKLA, J**SEPTEMBER 17, 2026/gunn**